

ITEM NO.1713

COURT NO.12

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 2038/2024

H S LOKESH

PETITIONER(S)

VERSUS

THE LAND ACQUISITION OFFICER AND
ASSISTANT COMMISSIONER & ANR.

RESPONDENT(S)

([Only SLP (C) D. NOS. 34074/2023, 34191/2023 , 34727/2023 are
listed under this item])

WITH

Diary No(s). 34074/2023 (I-B)

Diary No(s). 34191/2023 (I-B)

Diary No(s). 34727/2023 (I-B)

Date : 09-12-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBERS]

For Petitioner(s) M/S. Nuli & Nuli, AOR
Mr. Suraj Kaushik, Adv.
Mr. Dharam Singh, Adv.
Mr. Nanda Kumar K B, Adv.

For Respondent(s) Mr. Amrish Kumar, AOR
Ms. Samta Pushkarna Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for and
is granted two weeks' time to file proof of dasti
service in respect of respondent No.3.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(RAVINDER KUMAR)
BRANCH OFFICER